

**Review of gas pricing by Oman oil company**

3152. SHRI PRASANTA CHATTERJEE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any Gas Supply Agreement (GSA) between Oman India Fertilizer Company and Oman Oil Company;

(b) if so, the price of Natural Gas supplied by Oman Oil Company in dollar / mbtu and duration of the Gas Supply Agreement;

(c) whether there is a request for premature review of gas pricing by OOC; and

(d) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) and (b) The Gas Supply Agreement (GSA) was signed between OMIFCO and the Oman Oil Company (OOC) of Sultanate of Oman on the 29th May 2002 for long term Gas supply to OMIFCO. The tenure of GSA between OMIFCO and OOC is for a period of 15 years from the start of commercial production by OMIFCO *i.e.* from January 2006 to the year 2020. As per the agreement, the price of the Gas was fixed @ US \$ .77 per mmbtu for a period of 10 years from the start of commercial production by OMIFCO *i.e.* from January 2006 to December 2015. For supply of Gas after 2015 the price of the Gas is to be increase as per the formula given under Scheduled-3 of GSA.

(c) Yes, Sir.

(d) The impact of increase in Gas Price and consequent revision in Urea off-take price as requested by OMIFCO/OOC has been placed before the Cabinet, who considered this on 26th April, 2012 and approved the revision in Gas Price and Urea off-take price subject to certain stipulations.

**Change of faculty members in NIPER, Mohali**

3153. DR. JANARDHAN WAGHMARE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the change of faculty members in various Committees of National Institute of Pharmaceuticals Education and Research (NIPER), Mohali, Punjab in 2010, has led to a saving of approximately Rs. 40 lacs per annum in purchase of diesel and around Rs. 60 lacs on account of spare parts purchased due to such Committees;

(b) who are the members of these purchase Committees and whether they continued to be on such Committees; and

- (c) if not, the reasons for changing them?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) National Institute of Pharmaceutical Education and Research (NIPER), Mohali has reported that the Standing and Purchase Committees comprised faculty members and officers of Stores/Purchase and accounts. The Committees function collectively and their recommendations are pre-audited before the same are put up to the Registrar and Director of the Institute for approval. Spending of the institute depends on the indents *i.e.*, requirement, procurement and consumption as per the needs of the Institute.

(b) and (c) The names of the members of the Standing and Purchase Committees for the year 2010 are given in Statement (*See* below). The Committees are re-constituted after completion of their tenure or if necessitated because of administrative exigencies such as promotion / resignation / dismissal / suspension / transfer etc. of any member of the committee.

**Statement**

*Names of the members of the standing and purchase committee*

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**Standing Purchase Committee - I**

1.	Prof. Rahul Jain	Chairman
2.	Dr. Sankar Guchhait	Member
3.	Dr. S.S. Sharma	Member
4.	F&AO	Member
5.	Asst. Registrar (S&P)	Convenor

**Standing Purchase Committee - II**

1.	Prof. K.P. R. Kartha	Chairman
2.	Dr. Nilanjan Roy	Member
3.	Dr. Inder Pal Singh	Member
4.	DR(F&A)	Member
5.	Asst. Registrar (S&P)	Convenor

**Standing Purchase Committee - III**

1.	Prof. A.K. Chakraborti	Chairman
2.	Dr. Abhay Pandey	Member

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| 3. | Dr. Neeraj Kumar | Member   |
| 4. | F&AO             | Member   |
| 5. | PI/Indenter      | Convenor |

**Library Committee**

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|----|---------------------|----------|
| 1. | Prof. U.C. Banerjee | Chairman |
| 2. | Dr. K.B. Tikoo      | Member   |
| 3. | Dr. Inder Pal Singh | Member   |
| 4. | Dr. Vipin Nair      | Member   |
| 5. | Dr. E. Sobhia       | Member   |
| 6. | Mr. Anurag Sharma   | Convenor |

**Consultancy Committee**

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| 1. | Director               | Chairman         |
| 2. | Prof. P.V. Bharatam    | Member           |
| 3. | Dr. K.B. Tikoo         | Member           |
| 4. | Dr. Nilanjan Roy       | Member           |
| 5. | Deputy Registrar (F&A) | Member Secretary |
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**Increase in ILD tariffs**

3154. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Bharti Airtel has increased its tariff for international destinations by 10 per cent on account of dip in its profits;
- (b) if so, the details of increase and the reasons for such a sharp increase in International Long Distance (ILD) tariffs;
- (c) whether TRAI has given its permission for increase in ILD tariffs; and
- (d) if not, the reasons therefor and the action taken against the operator?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) and (b) Bharti Airtel has intimated upward revision in call charges for some international destinations to be implemented in a phased manner from 13-11-2011. Details of the